

THE ORISSA HIGH COURT, CUTTACK

Dated, Cuttack the 11th November, 2022

NOTICE

In continuation to Notice dtd. 19.10.2022, it is hereby informed to all the applicant Advocates of Advertisement No. 02/2019 for designation as Senior Advocate, to remain present as per schedule on 17th & 18th November, 2022 in between 5 P.M. and 6 P.M. for interaction by Virtual Mode through V.C. with the following instructions :-

1. The applicant Advocates are requested to collect the Link to join through ZOOM platform and other details of V.C. from the Mini Secretariat of the Court during working hours before time.
2. The applicant Advocates who shall join in the Video Conferencing are requested to write their full name for the V.C.
3. In order to properly regulate the Video Conferencing/ Virtual Lobby/ Waiting Room may be enabled so that only such applicant Advocates can interact with the Hon'ble Committee when called upon to do so.
4. As soon as the interaction is over, the applicant Advocate(s) shall leave the V.C.
5. The applicant Advocates are further requested not to share the V.C. link with anyone.
6. The Court shall not permit any participant other than the applicant Advocates called for interaction.
7. The applicant Advocates are requested to follow the user manual for using ZOOM V.C. applications which is being published in the online cause list on daily basis.

By Order

Sd/- C. Dash

Special Officer (Spl. Cell)

Memo No. 17225 (2) / Date 11.11.2022.

Copy forwarded to :

1. The Central Project Coordinator / Superintendent, Computer Section of the Court for information and to upload the same in the Court's Website today.
2. Notice Board.



Special Officer (Spl. Cell)